

(a) whether it is a fact that Gujarat Government have to recover a large sum from Madhya Pradesh Government as its share towards implementation of Narmada Irrigation Project ;

(b) if so, the amount due and the date from which it is due ; and

(c) reasons for delay in payment of said dues to Gujarat ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b). The share cost of Government of Madhya Pradesh towards the expenditure incurred on Sardar Sarovar Project upto March 1984 was Rs. 43.07 crores. An amount of Rs. 19.68 crores has been paid by the Government of Madhya Pradesh to the Government of Gujarat. The balance amount of Rs. 23.39 crores is still due to be paid.

(c) The Government of Madhya Pradesh have not been able to make the payments due to financial constraints.

Proposal to give Awards to Medal Winning Athletes in Olympic 1984

83. SHRI A.K. BALAN : Will the Minister of SPORTS be pleased to state :

(a) whether Government have any proposal to give awards for the medal winning athletes in the Los Angeles Olympics 1984 ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) and (b). The stage for considering awards to medal winning athletes in the Los Angeles Olympics will be reached when such medals have been won.

Constitutions And Bye-Laws of Agencies Functioning for D.D.A.

84. SHRI ATAL BIHARI VAJPAYEE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether agencies functioning for DDA Flats have constitutions and bye-laws of their own duly approved by their general bodies and filed with DDA and whether certified true copies thereof have been supplied to each member ;

(b) whether each such agency is filing annual statements of income and expenditure duly approved by the general bodies to DDA as required under DDA regulations ;

(c) particulars of agencies which have neither duly adopted constitutions nor have even submitted annual statements of income and expenditure to DDA nor have supplied certified true copies of bye-laws to members nor held annual general body meetings ; and

(d) steps proposed to be taken to ensure that all agencies function in accordance with their constitutions and there is no misuse of funds of the allottees ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) and (b). Yes.

(c) Does not arise.

(d) From time to time requests are made by DDA to all the agencies for performing efficiently all functions entrusted to them in accordance with their constitution and bye-laws under DDA's (Management and Disposal of Housing Estates) Regulations, 1968.

Fall in the Use of Fertilizers

85. SHRI CHINTAMANI JENA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that there is a fall in use of fertilizers in the country ;

(b) if so, the reasons therefor ;

(c) what has been its effect on the production of agricultural products ; and

(d) what measures are being taken to

popularise the use of fertilizers in the country to increase the production ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c). Instead of fall, the consumption of fertilisers has registered an impressive growth rate during 1983-84 resulting in record levels of foodgrains/agricultural production.

(d) A statement indicating the steps being taken to increase the consumption of fertilisers is laid on the Table of the House.

Statement

Steps being taken to increase fertiliser consumption

- (i) Adequate and timely availability of fertilisers through domestic production and import has been ensured.
- (ii) An Intensive Fertiliser Promotion campaign in selected districts where consumption potential exists and at present the consumption is low, has been launched. The number of districts covered under the scheme has been raised from 67 in the year 1981 to 104 from 1982.
- (iii) Delivery of fertilisers upto Block Headquarters on Government account all over the country has been ensured.
- (iv) The distribution margin to the distributing agencies was increased by about 22% w.e.f. 15.8.1981. This has been further increased w.e.f. 20.5.1983.
- (v) The quantum of short term loans to the States for purchase and distribution of inputs, including fertilisers has been raised from Rs. 136 crores in 1979-80 to Rs. 200 crores in 1980-81 as also 1981-82 and to Rs. 250 crores in 1982-83. It has further been raised to Rs. 260 crores in 1983-84.
- (vi) Subsidy on Phosphatic and Potassic

Fertilisers to the small and marginal farmers is made available on the rate of 25% and 33½% respectively and to Tribal farmers @ 50% under Integrated Rural Development Programme.

- (vii) In order to ensure easy availability of fertilisers near the Consuming Centres, the number of sale points were raised from 1.11 lakh on 30.11.1981 to 1.37 lakhs on 31.1.1984.
- (viii) The prices of all varieties of fertilisers have been reduced by about 7½% w.e.f. 29.6.1983.
- (ix) Favourable cost-benefit ratio has been ensured by increasing the support prices of crops to reflect the increase in fertiliser prices. Whereas in 1982-83 4.19 kg. of Paddy were needed to buy one kg. of nitrogen nutrient, at present only 3.54 kg. will be needed as a result of reduction in price of fertilisers w.e.f. 29.6.1983 and enhancement of the support price of Paddy.
- (x) A scheme at a cost of Rs. 250 crores has been sanctioned to assist the small and marginal farmers, of which distribution of fertiliser minikits constitutes an important component.
- (xi) It has been decided to sell over two year old stock of FCI to the farmers on a 10% rebate. This would be in addition to 7½% reduction in prices of all varieties of fertilisers allowed by the Government on 29.6.1983.
- (xii) Inputs fortnights were observed before the two main cropping seasons for making fertilisers and other inputs and credit available to the farmers adequately and timely.

Production and Export Policy of Sugar

86. SHRI CHINTAMANI JENA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) the annual demand of sugar in the country;